

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

FOR THE ATTENTION OF THE CREDITORS OF M.S.A. STEEL & ALLOYS PRIVATE LIMITED RELEVANT PARTICULARS

1.	Name of corporate debtor	M.S.A. Steel & Alloys Private Limited
2.	Date of incorporation of corporate debtor	13-08-2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Kanpur
4.	Corporate Identity No. (CIN)	U27310UP2008PTC035833
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office Address as per the MCA Records: 7 th KM. Mile Stone, Opp. Rana Girder, Meerut Road, Muzaffarnagar, Uttar Pradesh, India, 251003
6.	Insolvency commencement date in respect of corporate debtor	18-03-2025
7.	Estimated date of closure of insolvency resolution process	14-09-2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Ankit Agrawal Reg No: IBBI/IPA-002/IP-N01070/2020-21/13514
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 62A, KK Hospital Road , Near Swamvar Wedding Hall (Rajendra Nagar) , Bareilly, Uttar Pradesh -243122 Email Id: ankitagarwalcs@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 62A, KK Hospital Road , Near Swamvar Wedding Hall (Rajendra Nagar) , Bareilly, Uttar Pradesh -243122 Email Id: cirp.msa@gmail.com
11.	Last date for submission of claims	01-04-2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. Web link: https://ibbi.gov.in/home/downloads Physical Address: same as above in point no. 10 b. NA

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench has ordered the commencement of a corporate insolvency resolution process of the M/s M.S.A. Steel & Alloys Private Limited on 18-03-2025.

The creditors of M/s M.S.A. Steel & Alloys Private Limited are hereby called upon to submit their claims with proof on or before 01-04-2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Ankit Agrawal

Interim Resolution Professional

In the matter of M.S.A. Steel & Alloys Private Limited

Regn. No.: IBBI/IPA-002/IP-N01070/2020-21/13514

Reg Address: 62A, KK Hospital Road, Near Swamvar Wedding Hall

(Rajendra Nagar), Bareilly, Uttar Pradesh -243122

Date: 21-03-2025

Place: Muzaffarnagar

